

ANNEXURE-4

Name of the Corporate Debtor: MAYAS RESTAURANTS PRIVATE LIMITED
Commencement of Corporate Insolvency Resolution Process: 01.06.2026
List of Operational Creditors (Government Dues) as on 03.08.2026

Sl. No.	Details of Claimant		Claim Filed					Claim Adjudged					Amount covered by					Amount of any asset				
	Government	Date of Receipt	Principal	Interest Amount	Pending Amount (Rs.)	Total claim filed (Rs.)	Nature of claim	Principal	Interest Amount (Rs.)	Pending Amount (Rs.)	Total claim admitted	Amount covered by	Amount covered by	Whether related party	% of voting share in	Amount of	Amount of any asset	Amount of claim	Amount of claim under verification	Amount in Rs.)		
1	Corporation Bank, Professional Tax Officer, Bangalore	Government of Karnataka	18.06.2020	5,10,200.00	49,535.00	5,58,635.00	Operational Creditors (Government claim)	5,10,200.00	49,535.00	5,58,635.00	5,58,635.00	NBH	NBH	NAY	NBH	NBH	NBH	NBH	NBH	Amount claimed has been verified and relevant supporting documents are submitted to the court. Amount claimed has been verified and relevant supporting documents are submitted to the court.		
2	Bangalore Commercial Tax Department, Bangalore	Government of Karnataka	07.07.2020	NBH	59,600.00	59,600.00	Operational Creditors (Government claim)	NBH	59,600.00	20,000.00	59,600.00	NBH	NBH	NAY	NBH	NBH	NBH	NBH	NBH	Amount claimed has been verified and relevant supporting documents are submitted to the court.		
3	Vijaya Bhoomi, Assistant Commissioner of Income Tax, Bangalore	Government of India	09.07.2020	8,97,810.00	1,99,600.00	10,97,410.00	Operational Creditors (Government claim)	NBH	NBH	NBH	NBH	NBH	NBH	NAY	NBH	NBH	NBH	NBH	NBH	Amount claimed has been verified and relevant supporting documents are submitted to the court.		
4	Barthelme & Co., Commercial Tax Officer, Udupi	Government of Karnataka	13.07.2020	NBH	2,27,796.00	2,27,796.00	Operational Creditors (Government claim)	NBH	2,27,796.00	2,27,796.00	2,27,796.00	NBH	NBH	NAY	NBH	NBH	NBH	NBH	NBH	Amount claimed has been verified and relevant supporting documents are submitted to the court.		